

Allahabad Bench

C Appeal No. 146/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2019

NAME OF THE COMPANY: Om Shiva Fabcrafts Pvt. Ltd.Vs. ROC

SECTION OF THE COMPANIES ACT: 252(3) of Companies Act 2013

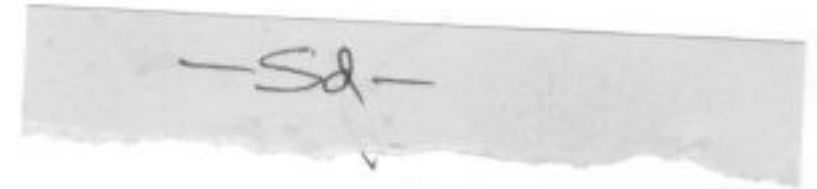
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
----------------	-------------	--------------------	-----------------------	------------------

1.

2.

Due to call of strike given by Bar Association of NCLT, Allahabad Bench, list the matter on 17th October, 2019.

Dated: 06.09.2019



**A.R.K. SINHA
MEMBER (J)**

Typed by:
Kavya Prakash Srivastava
(Stenographer)